

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-111/2012/3870/A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Raktim Duarah,
Registrar General,
Gauhati High Court,
Guwahati.

Dated, Guwahati the ¹¹30 May, 2025.

Sub: **Commuted leave.**

Sir,

With reference to the above, I am directed to inform you that your prayer for **commuted leave for 3 (three) days w.e.f. 20.05.2025 to 23.05.2025** has been granted, subject to the submission of your Leave Admissibility Report from the Office of the Accountant General (A & E), Assam.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-111/2012/3871-3872/A dated , 30-05-25

Copy to:-

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
(Copy of the leave application in prescribed format has been enclosed).
2. The Project Manager, Gauhati High Court, Guwahati.

30.05.25
JT. REGISTRAR (VIGILANCE)